

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Nascent Communication Private Limited Date of Commencement of Liquidation: 19-10-2022; List of Stakeholders as on Date: 25-11-2022; Name of IP: Mr. Ravi Bansal; Process Number: 1; Last 5 digit of registration number: 10331

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	4001013.73	2	3289787		711226.73		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	42607197.00	2	18901857		23705340.00		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	46608210.73	4	22191644		24416566.73		